

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Applicant(s):

Respondent(s) :

Advocate for

Applicant(s) :

Respondent (s) :

Notes of the registry

Orders of the Tribunal

OA No.545/2013

Date of Order : 22.05.2015

Mr. C.P. Soni present for applicant.
Mr.A.D. Sharma, present, on behalf of
Smt. K. Parveen, counsel for the respondents.

Counsel for the applicant submits that he seeks permission to withdraw the OA as the respondents have decided and rejected his application and therefore he wants to challenge the same in the fresh OA.

Counsel for the respondents has no objection to withdrawal of the OA as above.

In view of the submissions, the OA is dismissed as withdrawn with liberty to the applicant to file a fresh OA, as per law, if so advised.


[Meenakshi Hooja]
Administrative Member

Rss

*Recd
05/05/2015
22/05/2015
for K. Parveen
1st list*

भिरप वी काली धारा नदी
की.सी. 1372 दिनांक 08-7-15
वी.सी. 2021
08-7-15